

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**Subject:- Listing of Public Interest Litigation Matters.**

**ORDER**

**No: 477 of 2023/RG**

**Dated: 06.04.2023**

In the interest of administration and for smooth functioning of the Court, Hon'ble the Chief Justice has been pleased to direct that the Public Interest Litigation matters in both wings of the Hon'ble High Court shall be exclusively heard by the Division Bench headed by Hon'ble the Chief Justice physically as well as virtually, unless otherwise directed.

**By Order**

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 16794 of 2023/RG**

**Dated: 06.04.2023**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar IT (Computers), High Court of J&K and Ladakh, Jammu.  
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu  
..... for information and necessary action.
8. Registrar Administration, Recruitment & Management, High Court of J&K and Ladakh, Jammu  
for information .
9. In-charge NIC for uploading the same on the official website of the High Court of J&K and  
Ladakh.
10. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record  
of the same.
11. Order Book.

  
**Registrar General**